

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MSP METALLICS LIMITED

1	Name of corporate debtor	MSP Metallics Limited
2	Date of incorporation of corporate debtor	29.11.1996
3	Authority under which corporate debtor is incorporated / registered	Roc-Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1996PLC082138
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 1, Crooked Lane, Ground Floor, Kolkata- 700069 Plant: Village + Po - Marakutta Jharsuguda - 768202 Odisha, India
6	Insolvency commencement date in respect of corporate debtor	25.11.2021
7	Estimated date of closure of insolvency resolution process	24.05.2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dipti Ranjan Nath IBBI Registration No: IBBI/IPA-001/IP-P00976/2017-2018/11606
9	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Office: #2504, Pioneer CHS, Opp. Vartak Nagar Police Station, Vartak Nagar, Thane, West- 400006 Registered e-mail- dipti.ranjan.nath@icai.org
10	Address and e-mail to be used for correspondence with the interim resolution professional	Unit 86, Ground Floor, Upper Deck Park Plaza, 71, Park Street Kolkata- 700 016 cirp.mspmetallics@gmail.com
11	Last date for submission of claims	09.12.2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	none
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads Physical Address NA

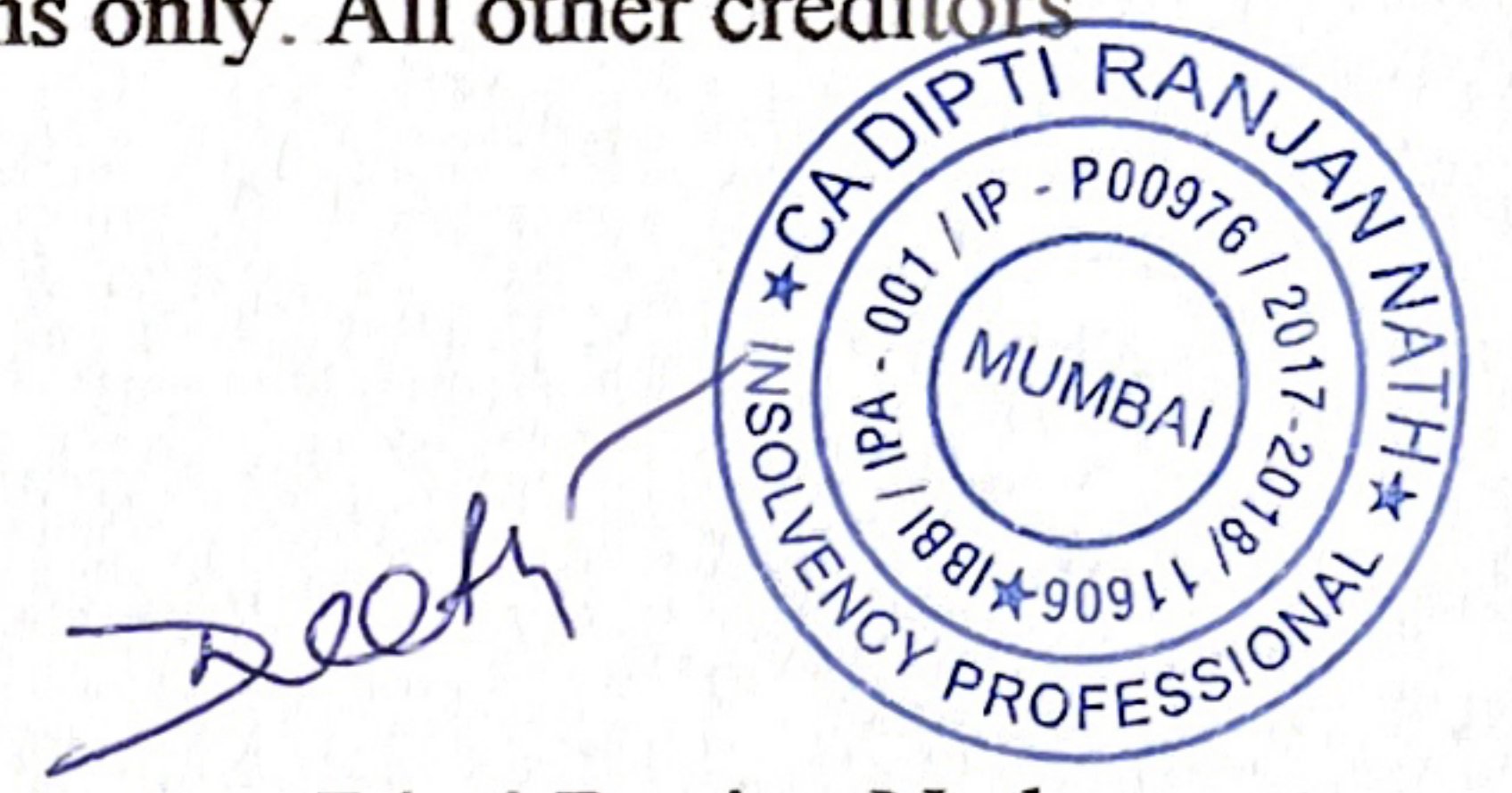
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **MSP Metallics Limited** on 25.11.2021.



The creditors of MSP Metallics Limited, are hereby called upon to submit their claims with proof on or before 09.12.2021 to the interim resolution professional at the address mentioned against entry No. 10. and through NESL portal www.pda.nesl.co.in

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Dipti Ranjan Nath

Interim Resolution Professional :

Regn. No.: IBBI/PA-001/IP-P00976/2017-2018/11606

#2504, Pioneer CHS, Opp. Vartak Nagar Police Station,

Vartak Nagar, Thane, West- 400006

E-mail : dipti.ranjan.nath@icai.org ; cirp.mspmetallics@gmail.com (for correspondence)

Date : 27.11.2021

Place : Thane